COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 246 of 2014 & IA No. 56 of 2015

Dated: **8th April, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd.	**….**	**Appellant(s)**
Versus		
Delhi Electricity Regulatory Commission	**....**	**Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **26th May, 2016**

(Court Master)

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